

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram: Dr. Pramod Deo, Chairperson  
Shri V.S.Verma, Member  
Shri M. Deena Dayalan, Member**

**Date of Order: 30.6.2011**

**Petition No. 117/2010**

**IN THE MATTER OF**

Provisional transmission tariff for 220/132 kV, 100 MVA ICT-II at Sitarganj along with associated bays under system strengthening scheme in Uttaranchal in Northern Region for the period from 1.4.2009 to 31.3.2014.

**Petition No. 314/2010**

**AND IN THE MATTER OF**

Provisional transmission tariff for combined elements of (a) 30% FSC on 400 kV Bareilly-Mandola Ckt-I and Ckt-2 at Bareilly, (b) 45% FSC on 400 kV D/C Unnao - Bareilly Ckt I & II at Unnao end, and (c) 30% FSC on 400 kV Gorakhpur-Lucknow Ckt-I at Lucknow under transmission system associated with enhancement of transmission capacity in East-West corridor of Northern Region for tariff block 2009-14.

**Petition No. 324/2010**

**AND IN THE MATTER OF**

Provisional transmission tariff from 1.8.2010 to 31.3.2014 for 400 kV D/C S/C Kankroli-Jodhpur line under System Strengthening Scheme in South-Western Part of Northern Grid (Part-B) for tariff block 2009-14 in Northern Region.



**Petition No. 342/2010**

**AND IN THE MATTER OF**

Provisional transmission tariff of the combined elements for Northern Region System Strengthening Scheme-XII for tariff block 2009-14 in Northern Region.

**Petition No. 343/2010**

**AND IN THE MATTER OF**

Provisional transmission tariff for Asset-1 : LILO of Ballabgarh-Bhiwandi 400kV S/C line at Gurgaon and Asset -2 : 315 MVA 400kV /220 ICT -I at GIS sub-station at Gurgaon (New) along with associated bays under Transmission System associated with Northern Region System Strengthening Scheme-VI (NRSS- VI) for tariff block 2009-14 in Northern Region.

**Petition No. 345/2010**

**AND IN THE MATTER OF**

Provisional transmission tariff for 400 kV D/C Gorakhpur- Lucknow transmission line along with its associated bays under transmission system associated with Northern Region System Strengthening Scheme-X (NRSS-X) for tariff block 2009-14 in Northern Region.

**Petition No. 2/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for Koldam-Nalagarh 400 kV D/C (Quad) line along with bays at Nalagarh sub-station under transmission system associated with Koldam Hydro-Electric Project for tariff block 2009-14 in Northern Region.

**Petition No. 3/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for combined assets of 500 MVA 400/220 kV ICT-III along with associated bays at Maharani Bagh sub-station and 500 MVA 400/220 kV ICT -IV along with associated bays at Maharani Bagh sub-station under Northern Region System Strengthening Scheme - XXIII in Northern Region for tariff block 2009-14.



**Petition No. 7/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for the tariff block 2009-14 for (i) combined assets of (Asset-I ) 220/132 kV , 100 MVA ICT -II at Sitarganj along with associated bays and (Asset-II) 220/132 kV, 100 MVA ICT - I at Pithoragarh along with associated bays and (ii) (ASSET -III) LILO of one ckt of Dhauliganga- Bareilly at Pithoragarh with associated bays under System Strengthening Scheme in Uttaranchal in Northern Region.

**Petition No. 15/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for 2 Nos of 220 kV bays at Fatehabad sub-station associated with Northern Region System Strengthening-XIII in Northern Region for tariff block 2009-14.

**Petition No. 17/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for combined assets of 400 kV D/C Kanpur-Ballabgarh transmission line and 40% FSC at Ballabgarh on 400 kV D/C Kanpur-Ballabgarh transmission line along with associated bays under NRSS -XI for tariff block 2009-14 in Northern Region (combined assets of NRSS -XI).

**Petition No. 19/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for Northern Region System Strengthening Scheme-XII in Northern Region for tariff block 2009-14.

**Petition No. 33/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for 40 % FSC on Allahabad-Mainpuri 400 kV D/C line at Mainpuri under transmission system associated with Northern Region System Strengthening Scheme-II in Northern Region.



**Petition No. 34/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for (i) 400 kV D/C Abdullapur-Sonepat transmission line along with 400 kV associated bays at Abdullapur and Sonepat substation and (ii) 400 kV 125 MVAR Bus Reactor with associated bays at Abdullapur under System Strengthening in Northern Region Grid for Karcham Wangtoo HEP in NR-II for tariff block 2009-14.

**Petition No. 57/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for combined assets of Koldam-Nalagarh 400 kV D/C (Quad) line along with bays at Nalagarh sub-station and bays at Ludhiana under transmission system associated with Koldam Hydro electric Project for tariff block 2009-14 in Northern Region.

**Petition No. 69/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for 80 MVAR Bus Reactor at Kaithal sub-station under Northern Region System Strengthening Scheme-XIX (NRSS-XIX) of Northern Region tariff block 2009-14.

**Petition No. 78/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for extension of Wagoora sub-station by 4th 400/220 kV, 3 x 105 MVA ICT under transmission system associated with Northern Region System Strengthening Scheme- IIV (NRSS- VII) for tariff block 2009-14 in Northern Region.

**Petition No. 84/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff of 400 kV Patiala-Ludhaina transmission line and LILO of Patiala Hissar Line at Kaithal sub-station along with associated



bays under transmission system associated with Rampur HEP for tariff block 2009-14 in Northern Region.

**Petition No. 85/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for combined elements: (i) Koteshwar- Tehri Pooling Point (Koteshwar) 400 kV D/C line (ii) LLO of Tehri -Meerut 765 kV lines (Charged at 400 kV level ) at Tehri Pooling Point (Koteshwar) (loop in with 400 kV D/C Triple Snowbird line and Loop out with 765 kV S/C lines (iii) 400 kV Tehri Pooling Point (Koteshwar Gas Insulated Substation (GIS)-New under transmission system associated with Koteshwar HEP for tariff block 2009-14 in Northern Region.

**Petition No. 87/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for combined assets of 400 kV D/C Gorakhpur- Lucknow transmission line along with its associated bays and 30% FSC on 400 kV D/C Gorakhpur- Lucknow transmission line at Lucknow along with associated bays under NRSS- X for tariff block 2009-14 in Northern Region ( combined assets of NRSS-X).

**Petition No. 91/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for 400 kV S/c Uri-1 - Uri-2 Inter- connector transmission line along with bays at NHPC end associated with Uri-2 Transmission System for tariff block 2009-14 in Northern Region.

**Petition No. 92/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for 400 kV D/C transmission line from GIS pooling station Chamba-Jalandhar, 220 kV D/C transmission line from GIS pooling station Chamba-Chamera-III HEP and Jalandhar sub-station extension under Transmission System associated with Chamera-III HEP for tariff block 2009-14 in Northern Region.



**Petition No. 93/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for 1st LILO of 400 kV Bawana- Bahadurgarh-Hissar line at Bhiwani sub-station under 765 kV System for Central Part of Northern Grid Part- III in Northern Region for tariff block 2009-14.

**Petition No. 94/2011**

**AND IN THE MATTER OF**

Provisional transmission Tariff of 400 kV S/C Chamera-II Pooling Station transmission line, 400 kV GIS Pooling Station at Rajera with 400/220 kV 315 MVA ICT-I and ICT-II and 80 MVAR Bus Reactor at pooling point under establishment of 400/220 kV GIS pooling station near Chamera-II HEP for tariff block 2009-14 in Northern Region.

**Petition No. 95/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff from estimated date of commercial operation to 31.3.2011 for Transmission System associated with SEWA-II HEP in Northern Region for tariff block 2009-14.

**Petition No. 96/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for Asset-I : LILO of Nalagar-Kaithal line at Patiala along with associated bays and 125 MVAR Bus Reactor at Patiala and Asset-II: 400/220 kV 500 MVA ICTs both at patiala and Malerkotla sub-station along with bays under Northern Region Strengthening Scheme-XIV (NRSS- XIV) of Northern Region, for tariff block 2009-14 in Northern Region.

**Petition No. 145/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for combined element of 400 kV S/C Uri 1-Uri 2 Inter-connector transmission line along with bays at NHPC end and 400 kV



S/C Uri 2-Wagoora transmission line along with bays at Wagoora sub-station associated with Uri 2 Transmission system in Northern Region for tariff block 2009-14.

**Petition No. 146/2011**

**AND IN THE MATTER OF**

Provisional transmission tariff for 500 MVA 400/220 kV ICT-II along with associated bays at Lucknow sub-station under Northern Region system strengthening scheme-XXIII in Northern Region for tariff block 2009-14.

**AND IN THE MATTER OF**

Power Grid Corporation of India Limited, Gurgaon **..Petitioner**

**Vs**

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited, Jaipur
2. Ajmer Vidyut Vitaran Nigam Ltd., Jaipur
3. Jaipur Vidyut Vitaran Nigam Ltd, Jaipur
4. Jodhpur Vidyut Vitaran Nigam Ltd, Jaipur
5. Himachal Pradesh State Electricity Board, Shimla
6. Punjab State Power Corporation Ltd., Patiala
7. Haryana Power Purchase Centre, Panchkula
8. Power Development Department, Govt. of J&K, Jammu
9. Uttar Pradesh Power Corporation Ltd, Lucknow
10. Delhi Transco Ltd, New Delhi
11. BSES Yamuna Power Limited, New Delhi
12. BSES Rajdhani Power Ltd., New Delhi
13. North Delhi Power Ltd., New Delhi
14. Chandigarh Administration, Chandigarh
15. Uttarakhand Power Corporation Ltd, Dehradun
16. North Central Railway, Allahabad
17. New Delhi Municipal Council, New Delhi

**.....Respondents**

**ORDER**

In these petitions, the petitioner, Power Grid Corporation of India Ltd. has sought approval for tariff in respect of its various transmission systems in



Northern Region for the period from 1.4.2009 to 31.3.2014, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, as amended from time to time (hereinafter referred to as "the 2009 regulations").

2. Regulation 5 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2011 provides as under:

*"(4) Where application for determination of tariff of an existing or a new project has been filed before the Commission in accordance with clauses (1) and (2) of this regulation, the Commission may consider in its discretion to grant provisional tariff upto 95% of the annual fixed cost of the project claimed in the application subject to adjustment as per proviso to clause (3) of this regulation after the final tariff order has been issued:*

*Provided that recovery of capacity charge and energy charge or transmission charge, as the case may be, in respect of the existing or new project for which provisional tariff has been granted shall be made in accordance with the relevant provisions of these regulations."*

3. In exercise of power under clause 4 of Regulation 5 of the 2009 regulations, we have decided to grant provisional tariff to the petitioner for its transmission assets mentioned in the cause title of this order pending determination of the final tariff. The details of tariff claimed by the petitioner and provisional tariff awarded by the Commission are given in the **Annexure I** to **Annexure XXVIII** of this order.





4. The provisional transmission charges allowed in this order shall be subject to adjustment as per proviso to clause (3) of Regulation 5 of the 2009 regulations after the final tariff orders are issued.

Sd/-

**[M.DEENA DAYALAN]**  
**MEMBER**

sd/-

**[V.S.VERMA]**  
**MEMBER**

sd/-

**[DR.PRAMOD DEO]**  
**CHAIRPERSON**



**ANNEXURE-I**

**Petition No. 117/2010**

Provisional transmission tariff for 220/132 kV, 100 MVA ICT-II at Sitarganj along with associated bays under System Strengthening Scheme in Uttaranchal in Northern Region for the period from 1.4.2009 to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	302.76	486.72	498.32	495.93	493.99

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	272.48	438.05	448.49	446.34	444.59



**Petition No. 314/2010**

Provisional transmission tariff from date of commercial operation to 31.3.2014 for Asset-1 : Combined Elements of (a) 30% FSC on 400 kv Bareilly-Mandola Ckt -I & Ckt -2 at Bareilly (b) 45% FSC on 400 kV D/C Unnao - Bareilly CKT I & II at Unnao end and (c) 30% FSC ON 400 kV Gorakhpur-Lucknow Ckt-I at Lucknow under transmission system associated with Enhancement of transmission capacity in East-West corridor of Northern Region for tariff block 2009-14 period in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	Nil	970.21	1398.49	1436.26	1450.27

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	824.68	1188.72	1220.82	1232.73



**Petition No. 324/2010**

Provisional transmission tariff from 1. 8.2010to 31.3.2014 for 400 kV D/C S/C Kankroli -Jodhpur line under System Strengthening Scheme in South - Western Part of Northern Grid (Part- B) for tariff block 2009-14 in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	NIL	1689.53	2558.31	2527.18	2468.09

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	1436.10	2174.56	2148.10	2097.88



**Petition No. 342/2010**

**Provisional transmission tariff for combined elements from date of commercial operation to 31.3.2014 for Northern Region System Strengthening Scheme -XII for tariff block 2009-14 period in Northern Region.**

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	<b>Assets</b>	<b>2009-10</b>	<b>2010-11</b>	<b>2011-12</b>	<b>2012-13</b>	<b>2013-14</b>
<b>Annual transmission charges claimed</b>	Asset-I : 2 nos. bays at Nalagarh Extension	NIL	91.62	133.62	140.58	145.13
	Asset-II : 2 nos. bays at Kota Extension	NIL	52.95	clubbed with petition No. 19/2011		
	Asset- III : 400 kV D/C Bahadurgarh Sonapat line	NIL	705.70	clubbed with petition No. 19/2011		
	Asset- IV : 315 MVA ICT II at Sonapat	NIL	49.72	clubbed with Asset-5		
	<b>Combined Assets</b> of 315 MVA ICT II at Sonapat and 315 MVA ICT I at Sonapat	NIL	574.88	1524.91	1576.56	1579.09

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	<b>Assets</b>	<b>2009-10</b>	<b>2010-11</b>	<b>2011-12</b>	<b>2012-13</b>	<b>2013-14</b>
<b>Annual transmission charges allowed</b>	Asset-I : 2 nos. bays at Nalagarh Extension	Nil	82.46	120.26	126.52	130.62
	Asset-II : 2 nos. bays at Kota Extension	Nil	47.66	clubbed with petition No. 19/2011		
	Asset- III : 400 kV D/C Bahadurgarh Sonapat line	Nil	635.13	clubbed with petition No. 19/2011		
	Asset- IV : 315 MVA ICT II at Sonapat	Nil	44.75	clubbed with Asset-5		
	<b>Combined Assets</b> of 315 MVA ICT II at Sonapat and 315 MVA ICT I at Sonapat	Nil	517.39	1372.42	1418.90	1421.18

**Petition No. 343/2010**

Provisional transmission tariff from date of commercial operation to 31.3.2014 for Asset-1 : LILO of Ballabgarh-Bhiwadi 400 kV S/C line at Gurgaon and Asset -2 : 315 MVA 400 kV/220 ICT -I at GIS sub-station at Gurgaon (New) along with associated bays under Transmission System associated with Northern Region System Strengthening Scheme - VI (NRSS- VI) for tariff block 2009-14 period in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	<b>Assets</b>	<b>2009-10</b>	<b>2010-11</b>	<b>2011-12</b>	<b>2012-13</b>	<b>2013-14</b>
<b>Annual transmission charges claimed</b>	LILO of Ballabgarh-Bhiwadi 400 kV S/C line at Gurgaon-27 km	Nil	1509.55	2110.72	2096.44	2047.70
	400/220 kV GIS sub-station at Gurgaon (New) – 2x315 MVA, 400/220 kV transformer	Nil	878.65	1268.83	1277.88	1259.41

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	<b>Assets</b>	<b>2009-10</b>	<b>2010-11</b>	<b>2011-12</b>	<b>2012-13</b>	<b>2013-14</b>
<b>Annual transmission charges allowed</b>	LILO of Ballabgarh-Bhiwadi 400 kV S/C line at Gurgaon-27 km	Nil	1283.12	1794.11	1781.97	1740.55
	400/220 kV GIS sub-station at Gurgaon (New) – 2x315 MVA, 400/220 kV transformer	Nil	746.85	1078.51	1086.20	1070.50



Petition No. 345/2010

Provisional transmission tariff from date of commercial operation to 31.3.2014 for 400 kV D/C Gorakhpur-Lucknow transmission line along with its associated bays under transmission system associated with Northern Region System Strengthening Scheme-X (NRSS-X) for tariff block 2009-14 period in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Nil	3069.03	clubbed in 87/2011		

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Nil	2762.13	clubbed in Petition No. 87/2011		



**Petition No. 2/2011**

Provisional transmission tariff from proposed DOCO to 31.3.2014 for Koldam - Nalagarh 400 kV D/C (Quad) line along with bays at Nalagarh sub-station under transmission system associated with Koldam Hydro-Electric Project for tariff block 2009-14 period in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	NIL	3206.20	3236.14	3217.84	3138.93

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	2725.27	2750.72	2735.16	2668.09



**Petition No. 3/2011**

Provisional transmission tariff from date of commercial operation to 31.3.2014 for combined assets of 500 MVA 400/220 kV ICT-III along with associated bays at Maharani Bagh sub-station and 500 MVA 400/220 kV ICT -IV along with associated bays at Maharani Bagh sub-station under Northern Region System Strengthening Scheme - XXIII in Northern Region for tariff block 2009-14 period.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	NIL	348.85	1243.51	1226.62	1210.38

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	313.97	1119.16	1103.96	1089.34



Petition No. 7/2011

Provisional transmission tariff for the tariff block 2009-14 for (i) combined assets of (Asset-I ) 220/132 kV , 100 MVA ICT -II at Sitarganj along with associated bays and (Asset-II) 220/132 kV, 100 MVA ICT-I at Pithoragarh along with associated bays and (ii) (Asset -III) LILO of one Ckt of Dhauliganga - Bareilly at Pithoragarh with associated bays under System Strengthening Scheme in Uttaranchal in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

		2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Combined elements of 220/132kV, 100 MVA ICT-II at Sitarganj along with associated bays and 220/132kV, 100 MVA ICT-I AT PITHORAGARH along with associated bays.	NIL	202.55	Clubbed Below		
	Combined elements of 220/132 kV, 100 MVA ICT-II at Sitarganj along with associated bays, 220/132kV, 100 MVA ICT-I AT PITHORAGARH along with associated bays and	NIL	435.62	1408.09	1425.10	1422.70
	LILO of one ckt of Dhauliganga-Bareilly at Pithoragarh with associated bays.	NIL	217.99	370.86	379.16	376.31

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

		2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Combined elements of 220/132kV, 100 MVA ICT-II at Sitarganj along with associated bays and 220/132kV, 100 MVA ICT-I AT PITHORAGARH along with associated bays.	Nil	172.17	Clubbed Below		
	Combined elements of 220/132 kV, 100 MVA ICT-II at Sitarganj along with associated bays, 220/132kV, 100 MVA ICT-I AT PITHORAGARH along with associated bays and	Nil	370.28	1196.88	1211.34	1209.30
	LILO of one ckt of Dhauliganga-Bareilly at Pithoragarh with associated bays.	Nil	185.29	315.23	322.29	319.86



**Petition No. 15/2011**

Provisional transmission tariff from anticipated date of commercial to 31.3.2014 for 2 Nos of 220 kV Bays at Fatehabad Substation associated with Northern Region System Strengthening - XIII) of Northern Region, for tariff block 2009-14 in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Nil	34.46	150.43	161.60	164.75

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	31.01	135.39	145.44	148.28

**Petition No. 17/2011**

Provisional transmission tariff for combined assets of 400 kV D/C Kanpur-Ballabgarh transmission line and 40% FSC at Ballabgarh on 400 kV D/C Kanpur-Ballabgarh transmission line along with associated bays under NRSS - XI from anticipated DOCO to 31.03.2014 for tariff block 2009-14 period in Northern Region (Combined assets of NRSS -XI).

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	NIL	576.01	7102.47	7048.48	6897.25

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	518.41	6392.22	6343.63	6207.53

**Petition No. 19/2011**

Provisional transmission tariff from date of commercial operation to 31. 3.2014 for Northern region system strengthening scheme-XII, for tariff block 2009-14 period in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

		2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	<b>Combined Asset of 2 nos bays at Bhiwadi extension and 2 nos. bays at Kota extension</b>	Nil	52.72	342.13	347.00	352.45
	<b>Combined Asset of 125 MVAR 400 kV Bus Reactor at Sonapat and 400 kv D/C Bahadurgarh Sonapat line</b>	Nil	157.46	2007.80	2045.26	2019.88

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

		2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	<b>Combined Asset of 2 nos. bays at Bhiwadi extension and 2 nos. bays at Kota extension</b>	Nil	44.81	290.81	294.95	299.58
	<b>Combined Asset of 125 MVAR 400 kV Bus Reactor at Sonapat and 400 kV D/C Bahadurgarh Sonapat line</b>	Nil	133.84	1706.63	1738.47	1716.90

**Petition No. 33/2011**

Provisional transmission tariff for 40 % FSC on Allahabad Mainpuri 400 kV D/C line at Mainpuri under transmission system associated with Northern Region System Strengthening Scheme - II in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	Nil	112.67	707.64	713.58	704.70

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	95.77	601.49	606.54	599.00

Petition No. 34/2011

Provisional transmission tariff up to date of commercial operation and estimated additional capitalization projected to be incurred from Expected date of commercial operation to 31.03.2012 for assets (i) 400 kV D/C Abdullapur-Sonepat transmission line along with 400 kV associated bays at Abdullapur and Sonepat substation and (ii) 400 kV 125 MVAR Bus Reactor with associated bays at Abdullapur under System Strengthening in Northern Region Grid for Karcham Wangtoo HEP in NR-II for tariff block 2009-14 period.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	327.15	4075.95	4075.52	3994.94

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	294.44	3668.36	3667.97	3595.45





**Petition No. 57/2011**

Provisional transmission tariff for combined assets of Koldam-Nalagarh 400 kV D/C (Quad) line along with bays at Nalagarh sub-station and Bays at Ludhiana under transmission system associated with Koldam Hydro-electric Project for tariff block 2009-14 period in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	NIL	281.25	3459.09	3448.78	3374.07

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	239.06	2940.23	2931.46	2867.96

**Petition No. 69/2011**

**Provisional transmission tariff from anticipated date of commercial operation to 31.3.2014 for 80 MVAR Bus Reactor at Kaithal sub-station under Northern Region System Strengthening Scheme-XIX (NRSS-XIX) in Northern Region for the period 2009-14.**

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	Nil	Nil	237.18	243.39	242.03

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	Nil	213.46	219.05	217.83

**Petition No. 78/2011**

Provisional transmission tariff from anticipated date of commercial operation to 31.3.2014 for extension of Wagoora sub-station by 4th 400/220 kV, 3 x 105 MVA ICT under transmission system associated with Northern Region System Strengthening Scheme- IIV (NRSS- VII) for tariff block 2009-14 in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Nil	Nil	810.08	833.00	829.48

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	688.57	708.05	705.06

**Petition No. 84/2011**

Provisional transmission tariff of 400 kV Patiala-Ludhaina transmission line and LIL0 of Patiala Hissar Line at Kaithal sub-station along with associated bays under transmission system associated with Rampur HEP for tariff block 2009-14 period in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	NIL	NIL	2470.97	2793.17	2780.92

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	Nil	2223.87	2513.85	2502.83

Petition No. 85/2011

Provisional transmission tariff from expected date of commercial operation to 31.3.2014 for combined elements : (i) Koteshwar - Tehri Pooling Point (Koteshwar ) 400 kV D/C line; (ii) LILO of Tehri -Meerut 765 kV lines (Charged at 400 kV level ) at Tehri Pooling Point (Koteshwar ) (loop in with 400 kV D/C Triple Snowbird line and Loop out with 765 kV S/C lines (iii) 400 kV Tehri Pooling Point (Koteshwar Gas Insulated Substation (GIS)-New under transmission system associated with Koteshwar HEP for tariff block 2009-14 period in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	NIL	3433.14	3573.22	3546.81

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	2918.17	3037.24	3014.79

Petition No. 87/2011

Provisional transmission tariff for combined assets of 400 kV D/C Gorakhpur-Lucknow transmission line along with its associated bays and 30% FSC on 400 kV D/C Gorakhpur-Lucknow transmission line at Lucknow along with associated bays under NRSS-X, from anticipated date of commercial operation to 31.3.2014 for tariff block 2009-14 period in Northern Region ( combined assets of NRSS-X).

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	NIL	6945.22	6961.04	6826.80

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	5903.44	5916.88	5802.78



**Petition No. 91/2011**

Provisional transmission tariff for (i) 400 kV S/c URI 1 – URI 2 Inter- connector transmission line along with bays at NHPC end associated with Uri 2 Transmission System for tariff block 2009-14 in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	NIL	NIL	1065.68	1429.77	1400.51

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	Nil	905.82	1215.30	1190.43

Petition No. 92/2011

Provisional transmission tariff for 400 kV D/C transmission line from GIS pooling station Chamba -Jalandhar, 220 kV D/C transmission line from GIS pooling station Chamba-Chamera-III HEP and Jalandhar sub-station extension under Transmission System associated with Chamera-III HEP for tariff block 2009-14 in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	NIL	4336.59	5900.58	5771.69

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	3902.93	5310.52	5194.52



**Petition No. 93/2011**

**Provisional transmission tariff for 1st LILO of 400 kV Bawana - Bahadurgarh-Hissar line at Bhiwani sub-station under 765 kV System for Central Part of Northern Grid Part- III in Northern Region for Tariff block 2009-14.**

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	Nil	Nil	204.61	228.19	225.41

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	Nil	Nil	184.15	205.37	202.87

Petition No. 94/2011

Provisional transmission tariff for 400 kV S/C Chamera-II Pooling Station transmission line, 400 kV GIS Pooling Station at Rajera with 400/220 kV 315 MVA ICT-I and ICT-II and 80 MVAR Bus Reactor at pooling point under establishment of 400/220 kV GIS pooling station near Chamera-II HEP for tariff block 2009-14 in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Nil	Nil	3771.75	4056.20	4038.78

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	3205.99	3447.77	3432.96

**Petition No. 95/2011**

Provisional transmission tariff from estimated date of commercial operation to 31.3.2011 for Transmission System associated with SEWA -II HEP in Northern Region for Tariff block 2009-14.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Nil	Nil	1227.73	1662.61	1636.15

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

**(₹ in lakh)**

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	1043.57	1413.22	1390.73

Petition No. 96/2011

Provisional transmission tariff for Asset-I : LILO of Nalagarh-Kaithal line at Patiala along with associated bays and 125 MVAR Bus Reactor at Patiala and Asset-II: 400/220 kV 500 MVA ICTs both at patiala and Malerkotla sub-station along with bays under Northern Region Strengthening Scheme- XIV (NRSS- XIV) of Northern Region, for tariff block 2009-14 in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

		2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges claimed</b>	LILO of Nalagarh-Kaithal line at Patiala along with associated bays and 125 MVAR Bus Reactor at Patiala <b>(Asset-I)</b>	NIL	NIL	552.18	823.55	837.73
	400/220 kV 500 MVA ICTs both at Patiala and Malerkotla sub-station along with bays <b>(Asset-II)</b>	NIL	NIL	785.34	1171.47	1206.33

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

		2009-10	2010-11	2011-12	2012-13	2013-14
<b>Annual transmission charges allowed</b>	LILO of Nalagarh-Kaithal line at Patiala along with associated bays and 125 MVAR Bus Reactor at Patiala <b>(Asset-I)</b>	Nil	Nil	496.96	741.20	753.96
	400/220 kV 500 MVA ICTs both at Patiala and Malerkotla sub-station along with bays <b>(Asset-II)</b>	Nil	Nil	706.81	1054.32	1085.70

**Petition No. 145/2011**

Provisional transmission tariff for combined element of 400 kV S/C URI 1-URI 2 Inter-connector transmission line along with bays at NHPC end and 400 kV S/C Uri 2-Wagoora transmission line along with bays at Wagoora sub-station associated with URI 2 Transmission system in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	NIL	2040.19	4204.52	4145.87

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	1734.16	3573.84	3523.99



Petition No. 146/2011

Provisional transmission tariff for 500 MVA 400/220 kV ICT-II along with associated bays at Lucknow sub-station under Northern Region system strengthening scheme-XXIII in Northern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	NIL	201.59	673.42	701.37

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	181.43	606.08	631.23